

(a) whether it is a fact railway yard in Calcutta has become a frequent wagon breaking centre ;

(b) if so, the details thereof; and

(c) what concrete measures Government have taken to stop it ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) : (a) No.

(b) Does not arise.

(c) The following steps have been taken to prevent thefts by wagon breaking in Calcutta Yard :—

1. Dog patrolling and sector patrolling by Railway Protection Force has been intensified.

2. Supervision by Railway Protection Force officers has been tightened up.

3. Frequent surprise raids are conducted at Calcutta yards to effect red hand arrest of criminals.

4. Armed Railway Protection Force pickets have been posted at vulnerable plague spots in the Calcutta Yards.

5. Plain clothes CIB staff have also been detailed at vantage points in the yards.

12 Noon

PAPERS LAID ON THE TABLE

I. White Paper on Fertilizers (Trombay Expansion Bhatinda and Panipat Projects.)

II. Annual Report and Accounts (1973-74) of the Madras Fertilizers Limited, Madras.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH) : Sir, I beg to lay on the Table:

I. A copy (n English and Hindi) of the White Paper on Fertilizers (Trombay Expansion, Bhatinda and Panipat Projects). [Placed in Library. See No. LT-9552/75]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Eighth Annual Report and Accounts of the Madras Fertilizers Limited, Madras, for the year 1973-74 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-9483/75]

The Delimitation Commission, India Notifications

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. (SMT.) SAROJINI MAHISHI) : Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following Notifications of the Delimitation Commission, India:—

(i) Notification S.O. N. 99(E), dated the 15th February, 1975.

(ii) Notification E.O. No. 132(E), dated the 11th March, 1975. [Placed in Library. See LT-9364/75 for (i) & (ii)]

I. The Indian Consortium for Power Projects Private Limited and Bharat Heavy Electricals Limited Amalgamation Order, 1974.